

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 20
Dated Guwahati, the 19th May, 2015

Hon'ble the Chief Justice (Acting) has been pleased to constitute a Committee to oversee the selection process of the Commissioner for taking evidence (Cross examination and re-examination) of the witnesses as per provisions of Order 18 Rule 4 of CPC for the District of Kamrup (M) as follows:-

1. Hon'ble Mr. Justice B.K. Sharma
2. Hon'ble Mr. Justice P.K. Saikia


By Order,

Sd/- M. A. Ali,
REGISTRAR (VIGILANCE)

Memo No.HC. III -23/2013/1114 - 31 / G Dated 19th May, 2015

Copy to :-

1. The Registrar, (Admn./Judl.), Gauhati High Court, Guwahati.
2. The Registrar -cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The District and Sessions Judge, _____ Districts, Assam
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Joint Registrar (Vigilance), Gauhati High Court, Guwahati.
6. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
8. The Librarian - cum - Research Officer, Gauhati High Court, Guwahati.
9. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
10. The System Analyst, Gauhati High Court, Guwahati. He is to upload this Order in the website of Gauhati High Court.
11. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
12. The P.S. to Hon'ble Mr. Justice B.K. Sarma, Judge, Gauhati High Court, Guwahati.
13. The P.S. to Hon'ble Mr. Justice P.K. Saikia, Judge, Gauhati High Court, Guwahati.
14. The P.S. to Hon'ble Mr./Dr.(Mrs.) Justice _____ Gauhati High Court, Guwahati.
15. The Court Manager, Gauhati High Court, Guwahati.
16. The Court Officer, No.1/2, Gauhati High Court, Guwahati
17. The Chief Security Officer, Gauhati High Court, Guwahati
18. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR (VIGILANCE)